

(b) Based on Bhakra Nangal Agreement, 1959 on Sutlej Waters and 1981 inter-

State Agreement on Ravi-Beas Waters, the shares of Punjab, Haryana and Rajasthan in the average river flows are as under:

	<i>Sutlej waters</i>	<i>Ravi and Beas waters</i> (including pre-partition)
	(.....Mm ³)	
Punjab	9926 (including 74 for Chandigarh)	7645
Haryana	5314	4316
Rajasthan	1763	11972

Besides the above, Punjab has pre-partition use of 395 Mm³ from Shah Nahar Canal offtaking from the River Beas. The actual shares change from year to year depending upon the availability of flows.

(c) 1492 Mm³ out of Punjab's share as reported by the State Government.

Textile Mills in Punjab

2606. BABA SUCHA SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the number of Textile Mills in Punjab in Public Sector;

(b) whether there is a proposal for expansion of any of these mills and if so, the details thereof; and

(c) the reasons for the delay in implementing the proposal?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Information is being collected and will be laid on the Table of the House.

Workers in Public Sector Textile Mill in Punjab

2607. BABA SUCHA SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the total number of skilled and unskilled or semi-Skilled workers in public sector Textile Mills in Punjab;

(b) the number of such workers from local cities and from nearby villages; and

(c) the number of such workers from outside the state in Punjab?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Information is being collected and will be laid on the Table of the House.

Employment to Rural and Unorganised Labour

2608. SHRI K. RAMAMURTHY: Will the Minister of LABOUR be pleased to state:

(a) whether Government have taken/propose to take steps to provide statutory